

MINUTES OF THE MEETING NO. 08 (2019-20) OF EXPORT FACILITATION COMMITTEE (EFC)
HELD ON 28.11.2019 at 3:00 PM AT UDYOG BHAWAN, NEW DELHI

Meeting No. 08 (2019-20) of EXIM Facilitation Committee (EFC) held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 28.11.2019 at 3:00 PM in Room No. 11, H-Wing, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

(i) Shri Dilip Kumar Srivastava, Asst. Seed Commissioner, DoAC&FW

In attendance:

(i) Shri Arunoday Goswami, Joint DGFT

(ii) Shri Nitish Suri, DDG

(iii) Shri Vinod Kumar Sharma, FTDO

3. Altogether 69 applications (including 32 deferred cases) were considered by the EFC, out of which 36 cases were approved (including 6 post-facto cases), 03 cases were rejected, 02 cases closed and remaining 28 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry / Department or information from the applicants is awaited. The decision of the Committee is indicated in the tabulated statement given below:

DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1.	M/s 5P Hortiplex, Tamil Nadu	50032/AM20/EC	Seeds -santalum album(sandalwood tree)	11-05-19	Deferred due to want of comments / NOC from DoAC&FW, MoEF&CC and NBA.
2.	Seedworks International Private Limited	50141/AM20/EC	Paddy seeds	05.10.19	Deferred due to want of information from the firm.
3.	Seedworks International Private Limited	50142/AM20/EC	Paddy seeds	05.10.19	Deferred due to want of information from the firm.
4.	Bayer Bioscience Private Limited	50144/AM20/EC	Rice Paddy seeds	09.10.19	Approved on the basis of NOC received from from DoAC&FW vide OM No. 1-127/2019-S.D.IV(247 th EXIM-4) dated 11.11.2019 for export of 18.76 MT of Rice Paddy seeds to Bangladesh.
5.	Bayer Bioscience Private Limited	50145/AM20/EC	Rice Paddy seeds	09.10.19	Deferred due to want of comments / NOC from DoAC&FW
6.	Bayer Bioscience Private Limited	50146/AM20/EC	Rice Paddy seeds	09.10.19	Deferred due to want of comments / NOC from DoAC&FW
7.	Bayer Bioscience Private Limited	50148/AM20/EC	Rice Paddy seeds	10.10.19	Approved on the basis of NOC received from DoAC&FW vide OM No. 1-127/2019-S.D.IV(247 th EXIM-3) dated 11.11.2019 for export of 275 MT of Rice Paddy seeds to Nepal.
8.	Bayer Bioscience Private Limited	50149/AM20/EC	Rice Paddy seeds	10.10.19	Deferred due to want of comments / NOC from DoAC&FW
9.	Bayer Bioscience Private Limited	50150/AM20/EC	Rice Paddy seeds	10.10.19	Approved on the basis of NOC received from DoAC&FW vide OM No. 1-127/2019-S.D.IV(247 th EXIM-5) dated 11.11.2019 for

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					export of 350 MT of Rice Paddy seeds to Nepal.
10.	Meghraj Prasad	50151/AM20/EC	Non Basmati Rice Paddy other than seed quality	11.10.19	Based on the comments of DoAC&FW, Licence was issued to the firm with the approval of Chairman EFC. EFC has approved the case on post – facto basis.
11.	East west seeds India Pvt Ltd	50154/AM20/EC	Onion seeds	15.10.19	Deferred due to want of information from the firm.
12.	Nitesh Kumar	50156/AM20/EC	Non Basmati Rice Paddy other than seed quality	23.10.19	Based on the comments of DoAC&FW, Licence was issued to the firm with the approval of Chairman EFC. EFC has approved the case on post – facto basis.
13.	Maa Bhawani Traders	50158/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	26.10.19	Based on the comments of DoAC&FW, Licence was issued to the firm with the approval of Chairman EFC. EFC has approved the case on post – facto basis.
14.	Mahalaxmi International	50159/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	26.10.19	Based on the comments of DoAC&FW, Licence was issued to the firm with the approval of Chairman EFC. EFC has approved the case on post – facto basis.
15.	Gaurav Trading	50162/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	06.11.19	Approved on the basis of NOC received from DoAC&FW vide OM No. 1-79/2016-S.D.IV(Pt. –V) dated 13.11.2019 for export of Non Basmati Rice in Husk 5000 MT of to Nepal.
16.	East West Seeds India Pvt Ltd	50163/AM20	Onion seeds	06.11.2019	Approved on the basis of NOC received from the DoAC&FW vide OM no. 1-126/2019-S.D.IV (246 TH EXIM-8) dated 16.10.2019 for export of 25 Kg of Onion seeds to Philippines.
17.	East West Seeds India Pvt Ltd	50164/AM20	Onion seeds	06.11.2019	Approved on the basis of NOC received from the DoAC&FW vide OM no. 1-126/2019-S.D.IV (246 TH EXIM-3) dated 16.10.2019 for export of 6 Kg of Onion seeds to Myanmar.
18.	East West Seeds India Pvt Ltd	50165/AM20	Onion seeds	06.11.2019	Approved on the basis of NOC received from the DoAC&FW vide OM no. 1-126/2019-S.D.IV (246 TH EXIM-9) dated 16.10.2019 for export of 1500 Kg of Onion seeds to Benin.
19.	East West Seeds India Pvt Ltd	50166/AM20	Onion seeds	06.11.2019	Approved on the basis of NOC received from the DoAC&FW vide OM no. 1-126/2019-S.D.IV (246 TH EXIM-7) dated 16.10.2019 for export of 3000 Kg of Onion seeds to Bangladesh.
20.	East West Seeds India Pvt Ltd	50167/AM20	Onion seeds	06.11.2019	Approved on the basis of NOC received from the DoAC&FW vide OM no. 1-126/2019-S.D.IV (246 TH EXIM-10) dated 16.10.2019 for export of 11000 Kg of Onion seeds to Philippines.
21.	East West Seeds India Pvt Ltd	50168/AM20	Onion seeds	06.11.2019	Approved on the basis of NOC received from the DoAC&FW vide OM no. 1-126/2019-S.D.IV (246 TH EXIM-7) dated 16.10.2019 for export of 3000 Kg of Onion seeds to Bangladesh.
22.	East West Seeds	50170/AM20	Onion seeds	07.11.2019	Approved on the basis of NOC received

	India Pvt Ltd				from the DoAC&FW vide OM no. 1-126/2019-S.D.IV (246 TH EXIM-5) dated 16.10.2019 for export of 15000 Kg of Onion seeds to Netherland.
23.	East West Seeds India Pvt Ltd	50171/AM20	Onion seeds	07.11.2019	Approved on the basis of NOC received from the DoAC&FW vide OM no. 1-126/2019-S.D.IV (246 TH EXIM-6) dated 16.10.2019 for export of 1000 Kg of Onion seeds to Pakistan.
24.	East West Seeds India Pvt Ltd	50172/AM20	Onion seeds	07.11.2019	Approved on the basis of NOC received from the DoAC&FW vide OM no. 1-126/2019-S.D.IV (246 TH EXIM-2) dated 16.10.2019 for export of 2800 Kg of Onion seeds to Senegal.
25.	East West Seeds India Pvt Ltd	50173/AM20	Onion seeds	07.11.2019	Approved on the basis of NOC received from the DoAC&FW vide OM no. 1-126/2019-S.D.IV (246 TH EXIM-4) dated 16.10.2019 for export of 3100 Kg of Onion seeds to Mali.
26.	Arvind Kumar	50174/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	10.11.2019	Approved on the basis of NOC received from DoAC&FW vide OM No. 1-79/2016-S.D.IV(Pt.-V) dated 26.11.2019 for export of 3000 MT of Non-Basmati Rice in Husk to Nepal.
27.	Mukesh Kumar Agarwal	50175/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	10.11.2019	Approved on the basis of NOC received from DoAC&FW vide OM No. 1-79/2016-S.D.IV(Pt.-V) dated 26.11.2019 for export of 3000 MT of Non-Basmati Rice in Husk to Nepal.
28.	Prabhu Sah	50176/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	10.11.2019	Approved on the basis of NOC received from DoAC&FW vide OM No. 1-79/2016-S.D.IV(Pt.-V) dated 26.11.2019 for export of 3000 MT of Non-Basmati Rice in Husk to Nepal.
29.	RK BK Trading Comapany	50177/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	11.11.2019	Approved on the basis of NOC received from DoAC&FW vide OM No. 1-79/2016-S.D.IV(Pt.-V) dated 26.11.2019 for export of 3000 MT of Non-Basmati Rice in Husk to Nepal.
30.	Brijesh Kumar	50180/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	13.11.2019	Approved on the basis of NOC received from DoAC&FW vide OM No. 1-79/2016-S.D.IV(Pt.-V) dated 26.11.2019 for export of 3000 MT of Non-Basmati Rice in Husk to Nepal.
31.	Harishankar Prasad	50181/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	14.11.2019	Approved on the basis of NOC received from DoAC&FW vide OM No. 1-79/2016-S.D.IV(Pt.-V) dated 26.11.2019 7000 MT of Non-Basmati Rice in Husk to Nepal.
32.	Rajendra Prasad	50182/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	14.11.2019	Approved on the basis of NOC received from DoAC&FW vide OM No. 1-79/2016-S.D.IV(Pt.-V) dated 26.11.2019 for export of 5000 MT of Non-Basmati Rice in Husk to Nepal.
33.	Rohan Khaitan	50185/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	19.11.2019	Approved on the basis of NOC received from DoAC&FW vide OM No. 1-79/2016-S.D.IV(Pt.-V) dated 26.11.2019 for export of 5000 MT of Non-Basmati Rice in Husk to Nepal
34.	Tapeshwar Nath Galla Bhandar	50186/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	20.11.2019	Approved on the basis of NOC received from DoAC&FW vide OM No. 1-79/2016-S.D.IV(Pt.-V) dated 26.11.2019 for export of 8000 MT of Non-Basmati Rice in Husk to

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					Nepal.
35.	Shri Jay Mahakaleshwar Traders	50187/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	24.11.2019	Deferred due to want of comments / NOC from DoAC&FW.
36.	Siddhi Vinayak Trading Company	50189/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	25.11.2019	Deferred due to want of comments / NOC from DoAC&FW.
37.	Savanath Seeds Private Limited	50190/AM20	Hybrid Rice Seed	25.11.2019	Deferred due to want of information from the firm.
38.	Savanath Seeds Private Limited	50191/AM20	Hybrid Rice Seed	25.11.2019	Approved on the basis of NOC received from DoAC&FW vide OM No. 1-126/2019-S.D.IV(246thEXIM-15),1-126/2019-S.D.IV(246THEXIM-16),1-126/2019-S.D.IV(246THEXIM-17) dated 16.10.2019 for export of 170040 Kg of Hybrid Rice Seed to Bangladesh.
39.	Tapeshwar Nath Galla Bhandar	50186/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	20.11.2019	Approved on the basis of NOC received from DoAC&FW vide OM No. 1-79/2016-S.D.IV(Pt.-V) dated 26.11.2019 for export of 8000 MT of Non-Basmati Rice in Husk to Nepal.

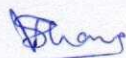
Department of Animal Husbandry and Dairying

40.	M/s Gaurav Patel, Bihar	50113/AM20	Rice/paddy husk for Boiler Use	06-09-19	Deferred due to want of comments / NOC from DoAH&D
41.	M/s Biswanath Sil, West Bengal	50125/AM20	Wheat Bran	19.09.2019	Deferred due to want of comments / NOC from DoAH&D
42.	M/s Bidhata Traders	50184/AM20	Live Thoroughbred Horses	18.11.2019	Closed. As per the ITC (HS) export policy, the item to be exported is Free and does not require licence from DGFT.
43.	JP Flour Mills Pvt Ltd	50192/AM20	Wheat Bran	25.11.2019	Deferred due to want of comments / NOC from DoAH&D

Ministry of Environment Forest and Climate Change

SU Division

44.	Chief Conservator of Forests(T.),Thane(of fline Application)	01/91/110/3/AM20	RED SANDERS WOOD IN LOG FORM (sourced from confiscated quota of Govt. of Maharashtra)	24.09.2019	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
45.	M/s ANDHRA FOGAKU PVT LTD, HYDERABAD, TELANGANA	50093/AM20/	RED SANDER WOOD IN FURNITURE SIZES AND BEADS RED SANDER WOOD IN FURNITURE SIZES AND BEADS	19.08.2019	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
46.	M/s B.Subbarayudu Achari, Andhra Pradesh	50128/AM20/EC	Red Sanders Logs - Pattaland	22.09.2019	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
47.	M/s Viswanatha Reddy	50117/AM20/EC	Red Sanders Logs - Pattaland	09.09.2019	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
48.	M/s MMTC Limited, Kolkata	50002/AM20/EC	Red sandalwood - Log form	24.09.2019	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
49.	M/s MMTC Limited, Chennai	50121/AM20/EC	Red sander wood - Log form	18.09.2019	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
50.	MMTC Limited	50155/AM20/EC	Red sanders wood in log form	17.10.2019	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
51.	MMTC Limited	50157/AM20/	Red sanders wood in log form	26.10.2019	Deferred due to want of comments / NOC



		EC			from MoEF&CC (SU Division)
52.	MMTC Limited	50006/AM20	Red sanders wood in log form	28.11.2019	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
<u>WL Division</u>					
53.	M/s Serum Institute of India Pvt Ltd	50178/AM20	Vero cell line	11.11.2019	Deferred due to want of comments / NOC from MoEF&CC (WL Division)
<u>Ozone Cell</u>					
54.	M/s GUJARAT FLUORO CHEMICALS LTD , Ranjitnagar, Vadodara	50126/AM20/EC	Monochloro Difluoro Methane for Feedstock	20.09.2019	Approved on the basis of NOC received from MoEF&CC (Ozone cell) vide OM No.11/4/2020-OC dated 28.11.2019 for export of 3000 MT of Monochloro di-fluoro Methane to Japan.
55.	M/s GUJARAT FLUORO CHEMICALS LTD , Ranjitnagar, Gujarat	50127/AM20/EC	Monochloro Difluoro Methane for Feedstock	20.09.2019	Approved on the basis of NOC received from MoEF&CC (Ozone cell) vide OM No.11/4/2020-OC dated 28.11.2019 for export of 8060.99 MT of Monochloro di-fluoro Methane to all GCA countries..
56.	M/s GUJARAT FLUORO CHEMICALS LTD , DAHEJ BHARUCH, Vadodara	50130/AM20/EC	MonoChloro Difluoro Methane HCFC – 22 for Feedstock	24.09.2019	Approved on the basis of NOC received from MoEF&CC (Ozone cell) vide OM No.11/4/2020-OC dated 28.11.2019 for export of 3000 MT of Monochloro di-fluoro Methane to Japan..
57.	M/s GUJARAT FLUORO CHEMICALS LTD , Ranjitnagar, Gujarat	50131/AM20/EC	Bromo Trifluoro Methane/ Halon 1301 (Feedstock use)	24.09.2019	Based on the comments of MoEF&CC (Ozone Cell), License was issued to the firm with the approval of Chairman EFC. EFC has approved the case on post – facto basis.
58.	M/s GUJARAT FLUORO CHEMICALS LTD , Gujarat	50133/AM20/EC	Asahiklin AK-225 (HCFC-225CA/CB)	25.09.2019	Deferred due to want of Comments / NOC from MoEF&CC (Ozone Cell).
59.	SRF Limited	50147/AM20/EC	Monochloro di-fluoro Methane	09.10.2019	Approved on the basis of NOC received from MoEF&CC (Ozone cell) vide OM No.11/4/2020-OC dated 28.11.2019 for export of 4859.7MT of Monochloro di-fluoro Methane to Bahrain.
60.	Navin Fluorine International Ltd	50152/AM20/EC	Monochloro di-fluoro Methane	12.10.2019	Based on the comments of MoEF&CC (Ozone Cell), License was issued to the firm with the approval of Chairman EFC. EFC has approved the case on post – facto basis.
61.	Albany Molecular Research Hyderabad Research Centre	50161/AM20/EC	Bromo fluoro Methane	29.10.2019	Deferred due to want of Comments / NOC from MoEF&CC (Ozone Cell).
62.	Navin Fluorine International Limited	50183/AM20/EC	Chloro Difluoro methane	15.11.2019	Deferred due to want of Comments / NOC from MoEF&CC (Ozone Cell).
63.	GUJARAT FLUORO CHEMICALS LTD , Gujarat	50179/AM20/EC	Monochloro di-fluoro Methane	12.11.2019	Approved on the basis of NOC received from MoEF&CC (Ozone cell) vide OM No.11/4/2019-OC dated 15.11.2019 for export of 500 MT of Monochloro di-fluoro Methane to Qatar.
64.	Marine Solutions	50188/AM20	Halon-1301	25.11.2019	Deferred due to want of Comments / NOC from MoEF&CC (Ozone Cell).

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65.	AK Global EXIM	50134/AM20	Waste Paper	28.09.19	Rejected as the concerned line Ministry is not giving approval of such exports.
66.	Colonial Traders	50153/AM20	Waste Paper	14.10.19	Rejected as the concerned line Ministry is not giving approval of such exports.
67.	Granvi Impex	50160/AM20	Waste paper	27.10.19	Rejected as the concerned line Ministry is not giving approval of such exports.
<u>Ministry of Ayush/NBA</u>					
68.	M/s Jagdish Commercial Services, Punjab	50029/AM20	NUX Vomica Seeds	16.06.2019	Deferred due to want of comments / NOC from MoEF&CC (WL Division) and NBA.
<u>Additional Case</u>					
69.	M/s Calibre Chemicals Pvt Ltd	50169/AM20/EC	Sodium Perchlorate Monohydrate	06.11.2019	Closed. As per the ITC (HS) export policy, the item to be exported is Free and does not require licence from DGFT.

Note :

(i) **Deferred cases :** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Written permissions for **cases approved by EFC** is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.

(iii) **Approved post-facto :** Cases shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** implies that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry / Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be opened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** implies that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as **Closed** implies that the EFC, after consultation with the Administrative Ministry / Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.

